

1. Name of the Government servant in: SHEETA SHARMA
Full (in block letters)
2. Service to which he/she belongs: H.P. Judicial Services.
3. Total length of service upto date: Newly appointed as a
Civil Judge (Junior Division)-cum-Judicial Magistrate, w.e.f. 20.7.2004.
 - (i) In Non-Gazetted rank.
 - (ii) In Gazetted rank. : Gazetted.
4. Present post held and place of postings. : Civil Judge (Junior Division)-cum-Judicial Magistrate, Court No. III, Una, Distt. Una H.P.
5. Total annual income from all sources during the financial year immediately preceding the 1st April, 2004 to 31st December, 2004. Rs. 76,305/-
5. Declaration:-

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on 27th Jan, 05 to the best of my knowledge and belief, in respect of information due to ~~the~~ be furnished by me under the provision of sub rule (D) of rule 18 of the Central Civil Services (conduct) Rules, 1964.


Sheetal
Civil Judge (Junior Division)-
-cum-Judicial Magistrate,
Court No. III, Una H.P. u

FORM NO. I.

STATEMENT OF IMMOVABLE PROPERTY AS ON January, 2005.
(e.g. Lands, HOUSE, SHOPS, OTHER BUILDINGS ETC).

Sr. No.	Description of property.	Precise location (Name of District Division Taluk and village in which the property is situated and also its distinctive Number etc)	Area of land (in case of land and buildings.	Nature of land in case of landed property.	Extent of interest.	If not in own name, held and his/her relationship, if any to the Government Servant.	Date of Acquisition.	How acquired (whether by purchase mortgage, gift, lease, inheritance or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government Servant, if any with the person/person concerned.	Value of the property	Particulars of sanction or prescribed authority, if any.	Total annual income from the property.	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.

NIL


 Civil Judge (Junior Division)
 -cum- Judicial Magistrate,
 Court No. III, UNA (H.P.)

FORM NO. II.

STATEMENT OF LIQUID ASSETS AS IN

January, 2008.

1. Cash and Bank balances exceeding 3 months emoluments:
2. Deposits, loans advances and investments (such as shares, securities, debentures etc.)

Sr. NO.	Description	Name and address of Company, Bank, etc.	Amount.	If not in own name, Name and address of person in whose name held and his/her relationship with the Government servants.	Annual Income	Remarks.
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1. 2. 3. 4. 5. 6. 7.

1.	-	State Bank of Patiala Exten. Counter, Una.	-	-	-	Salary Account.
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Sheetal
Civil Judge (Junior Division)
-cum-Judicial Magistrate,
Court No. III, UNA (H.P.)

FORM NL.III

STATEMENT OF MOVABLE PROPERTY AS ON

January, 2005.

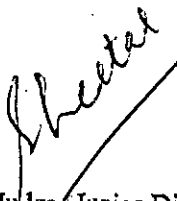
Sr.No.	Description of items.	Price of value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition.	Remarks.
1.	2.	3.	4.	5.	6.
1. Jewellery	(Gold, Silver & Diamond)	4 Lacs (Approx.)	-	Marriage on 27th Sept, 1998.	Own use.
2. Car (Contessa)		40,000/- (Approx.)	Dr. T. R. Dayal EF-21, Indrapuri New Delhi. (Father-in-law)	For personal use Since 2nd Jan. 2005.	
3. Samsung Plano TV. 2		15000/-		November, 2005.	
4. Samsung DVD Player					
5. Washing Machine (Whirlpool H-65)		15000/-		November, 2005.	


 Civil Judge (Junior Division)
 -cum- Judicial Magistrate,
 Court No. III, UNA (H.P.)

FORM NO. IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY AS ON **January, 2005.**

Sr. No.	Policy No. and Date.	Name of Insurance Company.	Sum Insured/ date of maturity.	Amount of annual premium.	Type of provident Funds/G.P.F./ G.P. Account Number.	Closing balance as last reported by the audit/ Accounts officer alongwith date of such balance.	Contribution made subsequently.	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant shall also be mentioned in this column).
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	G.P.F.	-	-	-	G.P.F. Number applied for. (Not yet allotted)	-	-	-	-


 Civil Judge (Junior Division)
 -cum-Judicial Magistrate,
 Court No. III, UNA (H.P.)

FORM NO. V

January, 2005.

STATEMENT OF DEBTS AND OTHER LIABILITIES AS AT _____

CR. NO.	AMOUNT	Name and address of creditor.	Date of incurring liability.	Details of Transaction.	Remarks
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NIL

Shector
Civil Judge (Junior Division)
-cum- Judicial Magistrate,
Court No. 11, UNABHAY